

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE
HOUSE

(Eighth Lok Sabha)

SEVENTH REPORT

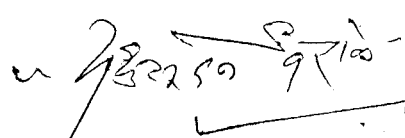
(Presented on 26.3.1987)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, presented this their ~~six~~ Seventh Report.

2. The Committee held a sitting on the 25th March, 1987.

3. The Committee considered applications for leave of absence from ten members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
March 25, 1987
Chaitra 4, 1909 (Saka)


MADHUSUDAN VAIRALE
Chairman,

Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide Para 3 of the Report)

S1. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri G.M.Banatwalla	4.11.86 to 5.12.86= 32 days	Illness	4.11.86 to 9.12.86= 36 days	The session was extended upto 9.12.86.
2.	Shri Veerandra Patil	23.2.87 to 15.4.87= 52 days	To attend 43rd Session of United Nations Human Rights Commission in Geneva.	23.2.87 to 15.4.87= 52 days	
3.	Shri Sunil Dutt	23.2.87 to 8.5.87= 75 days	Peace March from Bombay to Amritsar	*23.2.87 to 22.4.87= 59 days	
4.	Smt. Indubala Sukhadia	Till recovery	Illness	23.2.87 to 25.3.87= 31 days	(Till the date of meeting of CAM)
5.	Shri S.S.Ramasamy Padayachi	4.11.86 to 9.12.86= (Seventh Session)	Illness	4.11.86 to 9.12.86= 36 days	
6.	Shri Udaisingrao Gaikward	Till recovery	Illness	2.3.87 to 25.3.87= 24 days	(Till the date of meeting of CAM)
7.	Smt. Vyjayanthimala Bali	20 days	Thread ceremony of son & election campaign	2.3.87 to 20.3.87= 19 days	
8.	Shri Yashwantrao Gadakh Patil	23.3.87 to 3.4.87 & 13 to 24.4.87= 24 days	Marriage of daughter & to perform Social family commitments	23.3.87 to 3.4.87 & 13.4.87 to 24.4.87= 24 days	
9.	Shri Chhitubhai Gamit	12.3.87 to 1.4.87= 21 days	Illness	12.3.87 to 1.4.87= 21 days	
10.	Shri Charan Singh	Budget Session	Illness	23.2.87 *23.2.87 to 22.4.87= 59 days	

* Since the Committee do not recommend leave ~~for more than~~ for more than 59 days at a time, the Member may be granted leave as recommended.